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SHRI BHUPESH GUPTA: On a point of order. Under the Rules I cannot raise a matter which is sub judice but surely in regard to an investigation which is an executive act I can certainly ask the Government whether the CBI came to the conclusion that the person should be arrested.

MR. CHAIRMAN; Question Hour over.

SHRI BHUPESH GUPTA: Sir, I put it to you that the recommendation was that they should be arrested.

MR. CHAIRMAN: You have said it four or five times. Question Hour over, We go to the next item.

WRITTEN ANSWERS TO QUESTIONS

ADMINISTRATIVE REFORMS COMMIS-SION

- *37. SHRI BABUBHAI M. CHINAI: Will the Minister of FINANCE be pleased to state:
- (a) the recommendations of the administrative Reforms Commission in regard to the Ministry of Finance; and
- (b) the recommendations which have been accepted by Government and the reasons for not accepting the other recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Ministry of Finance is concerned with the recommendations made in the following reports of the Administrative Reforms Commission:

- Public Sector Undertakings. (i)
- Finance, Accounts and Audit, (ii)
- (iii) Central Direct Taxes Administration.
 - (iv) Treasuries.
 - (v) Life Insurance Administration.
- (vi) Note on the Reserve Bank of India,

- (vii) Economic Administration (Rec. Nos. 4, 45-47, 48-52 and 53 only).
- (viii) Delegation of Financial and Administrative Powers (Rec. Nos. 4-7).
- (ix) Centre-State Relationships. (Rec. Nos. 3-6).
- (b) A statement showing the recommendations which have been accepted with or without modifications: which are under consideration and which have not been accepted by Government together with reasons for non-acceptance is laid on the Table of the House (statements). [See Appendix LXXX, Annexure No. 1]

RISE IN PRICES

*39. DR. Z. A. AHMAD: SHRI OM PRAKASH TYAGI: SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT: SHRI GULAM NABI UNTOO: SHRI D. P. SINGH:

Will the Minister of FINANCE be pleased to state.

- (a) What has been the percentage of price rise in the Country since 1967 year wise:
- (b) What its main Causes; (c) How does it Compare with other major doveloved or developing Centres of the world; and
- (d) What steps are being taken to check the rise in prices?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) to (d) a statement is laid on the Table of the house. [See Appendix LXXX, ammexure No. 2.]

SERVICE RULES IN NATIONALISED BANKS

- SHRI JAGDISH PRASAD MATHUR: Will the Minister of FINANCE be pleased to state:
- (a) whether there is any proposal under Government's consideration to introduce